246 Written A	nswers to	[RAJYA SA]	BHA] Unstarred Question
Category of work	No. of works / Habitations	Road len (in km)	gth Status
Upgradation New Connectivity	408 works 1497 habitations	2479.62 5179.67	The State has already been sanctioned their full entitlement under upgradation of roads and New Connectivity as per the Cornectivity as per the Cornectivity, the population of unconnected habitations as per 2001 census is taken as eligiblity for New Connectivity and accordingly Core Network prepared The proposed habitations were shown as 'Connected' in the Cornectivity and change of status of connectivity would result in revision of Core Network.  Accordingly, the aforesaid
			proposals received from the State do not come under the purview of PMGSY Guidelines.

## **National Land Reforms Policy**

†443. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to chalk out any National Land Reforms Policy for landless farmers of the country;
  - (b) if so, the details thereof;
- (c) whether Government proposes to provide land to such landless farmers/people at some other places; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) to (d) This Department has constituted a Task

<sup>†</sup>Original notice of the question was received in Hindi.

Force on Land Reforms under the Chairmanship of Hon'ble Minister of Rural Development on 22.10.2012. The term of reference of the Task Force *inter-alia* includes to suggest and recommend appropriate dialogue process with State Governments regarding giving statutory backing to (a) providing agricultural land to the landless poor in the backward districts (b) providing Homestead Rights to the landless & shelter less poor of rural area and to prepare a draft National Land Reform Policy for land less farmers of the Country and suggest and recommend appropriate advisories exhorting the States to focus on the effective implementation of various laws by legislature aimed at protecting the land rights of dallits adivasis and all other weaker and marginalized sections of society.

## Targets under PMGSY in Uttar Pradesh

†444. SHRI MOHAN SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the length of roads targeted for construction in Uttar Pradesh under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the amount already allocated therefor; and
- (b) the length of roads requested to be covered under PMGSY by the State Government and the actual length of roads approved by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b) (i) Pradhan Mantri Gram Sadak Yojana (PMGSY) scheme envisages connecting all eligible unconnected habitations by way of an All-weather Road (with necessary culverts and cross-drainage structures operable throughout the year) as per Core-Network with a population of 500 persons (as per 2001 census) and above in plain areas and 250 persons and above in hill States, the Tribal (Schedule V) areas, the Desert areas (as identified in the Desert Development Programme) and in the 82 Selected Tribal and Backward Districts in 9 States under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs and Planning Commission.

(ii) Accordingly, till date, projects for connecting 13,299 habitations have been sanctioned to the State as per PMGSY guidelines. As informed by the State in recent Empowered Committee meeting that there are no further proposals from the State under new-connectivity except for left-out habitation cases pertaining to IAP district.